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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
EAST DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

By virtue of exercise of the powers conferred upon me under rule XIV of delegation of financial powers rules, 1978 and under rule 2 (XII) of General Financial Rules, 1958, I, the undersigned, being the Head of Department of East District, Karkardooma Courts, Delhi do hereby authorize Sh. Reetesh Singh, Additional Sessions Judge-02 (Spl. Judge) (NDPS), East District, Karkardooma Courts, Delhi, as "HEAD OF OFFICE" in respect of the establishment of the office of the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi with immediate effect.



(Deepak Jagotra)

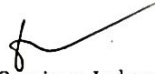
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 3291-3303 /PD& SJ (East)/KKD/Delhi/2022

Dated 19/5/2022

Copy forwarded for information/necessary action to :-

1. The Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Principal District & Sessions Judge (North-East, Shahdara, West, New Delhi, South, South-East, North, North-West, South-West, Rouse Avenue) Districts.
3. The Judicial Officer concerned.
4. All the Judicial Officers of East District, Karkardooma Courts, Delhi.
5. All the Head of Office/Drawing & Disbursing Officer (North-East, Shahdara, West, New Delhi, South, South-East, North, North-West, South-West, Rouse Avenue) District.
6. The Principal Accounts Officer, Government of NCT of Delhi, 'A' Block, Vikas Bhawan, New Delhi.
7. The Pay & Accounts Officer -XVII, IInd Floor, District Employment Exchange Building, Vishwas Nagar, Industrial Area, East District, Delhi.
8. The Administrative Officer (Judl.), East District, Karkardooma Courts, Delhi.
9. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to the undersigned.
12. The concerned file.



Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.